

**THE HIGH COURT OF MEGHALAYA
SHILLONG**

ORDER


Dated, Shillong the 3rd September, 2021

No.HCM.II/85/2016/Estt/ : With the approval of the Hon'ble, the Chief Justice, the following persons are hereby appointed as Law Clerk-cum-Legal Research Assistant, in the fixed honorarium of ₹ 22,500/- p.m. for a period of 1 (one) year with effect the date of joining their duties:

1. Mr. Erneil Rickdian Chyne.
2. Miss. Yasmine Lyngdoh.

The above persons are to join their duties within 7(seven) days of receipt of this order. Before taking over assignment, the Law Clerk shall submit an undertaking in the format prescribed in Schedule IV of the Scheme, before the undersigned.

By Order,


Registrar General

Memo.No.HCM.II/85/2016/Estt/ 2551A Dated, Shillong the 3rd September, 2021.

Copy to :-

1. The Registrar-cum-Principal Private Secretary to the Hon'ble, the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
2. The Private Secretary to Hon'ble Mr Justice R. V. More, Judge, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
3. The Private Secretary to Hon'ble Mr Justice H.S. Thangkhiew, Judge, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
4. The Private Secretary to Hon'ble Mr Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
5. The Commissioner & Secretary to the Govt. of Meghalaya, Law Department, Shillong for favour of kind information.
6. The Registrar (Judicial Service), High Court of Meghalaya, Shillong for favour of kind information.
7. The Joint Registrar (Listing), High Court of Meghalaya, Shillong for favour of kind information.
8. The Treasury Officer (South), Shillong for information and necessary action.
9. The System Analyst, High Court of Meghalaya, Shillong for uploading the same on the official website.
10. Mr. Erneil Rickdian Chyne, C/o Mr. A. Toi, Umsohsun Below Mahari & Sons, Shillong -793001 for information and necessary action.
11. Miss. Yasmine Lyngdoh, Upper New Colony, Laitumkhrah, Shillong – 793003 for information and necessary action.
12. Office File.


REGISTRAR GENERAL